so far identified and earmarked items of production for anicllary development and 5 enterprises have also identified ancillary units to be provided with technical and other assisstance Purchase contracts have also been entered into with such units by 3 of the enterprises.

Alleged Diversion of Profits out of Newspapers to Industrial Ventures

## 3463. SHRI N. K. SANGHI: SHRI BISHWANATH JHUNJHUNWALA:

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the leading newspapers in the country are ploughing a substantial portion of their profits in other industrial venture and if so, the 'extent of diversion'; and
- (b) whether Government propose to intitute high level inquiry into the matter?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) Nine newspaper companies associated with industrial houses had an investment of about Rs. 448 lacs in industrial venture at the end of the year 1969-70. Information as to what portion of it was financed out of their profits is not available.

(b) No such proposal is at present under the consideration of the Government.

## राष्ट्रीयकृत बैंकों द्वारा बिहर के गया जिले के किशानों को दिया गया ऋण

3464. श्री ईत्वर चौत्ररी: क्या वित्त सन्त्री यह बताने की कृश करेंगे किः

- (क) कृषि कार्यों के लिये विहार के गया जिसे में किसामों को स्टेट बैंक भ्रथना भ्रस्य राष्ट्रीयकृत बैंकों द्वारा कितनी राशि का ऋण दिया गया है;
- (स) क्या किसानों को बैंकों से ऋण प्राप्त करने में बहुत सी कठिनायों का सामना करना

पड रहा है : और

(ग) क्या सरकार का विचार यह सुनि-श्चित करने के लिये, कि किसानों को बैंकों से ऋण प्राप्त करने में कोई कठिनाई न हो, कोई कार्यवाही करने का है?

वित्त मंत्रातय में राज्य मन्त्री (श्री के अगर गरोका): (क) से (ग). सूचना सम्मव सीमा तक इकट्ठी की जा रही और सभा-पटक पर रख दी जायेगी।

Officers/Employees of the Fertilizer Corporation of India on Official Tour at Calcutta on March 7-8-1972

3465. SHRI JAGDISH NARAIN MANDAL: SHRI SWAMI BRAHMA-NANDJI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the numder, names and designations of Officers/employees of the Fertilizer Corporation of India who were at Calcutta on Official tour on March 7-8-72:
- (b) the total expenditure incurred on their visit to Calcutta!
- (c) whether they went on tour to attend any important private function on these dates at Calcutta and whether they attended any such function there; and
- (d) if so, Government's reaction thereto?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE):
(a) to (b). The information is being collected and will be placed on the Table of the Sabha.

C. B. I. enquiry into the deteriorating of Fertilizer Corporation of India

3466. SHRI JAGDISH NARAIN MANDAL : SHRI JAGANNATH MISRA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;